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Bhairapu Chinna Rajaiah Balaraju Vs State Of Telangana

Criminal Appeal No. 721 Of 2016

Court: High Court For The State Of Telangana:: At Hyderabad

Date of Decision: March 22, 2024

Acts Referred:

Indian Penal Code, 1860 â€" Section 302, 304I, 304II#Code Of Criminal Procedure, 1973 â€"

Section 235(2)

Hon'ble Judges: K.Lakshman, J; P.Sree Sudha, J

Bench: Division Bench

Final Decision: Partly Allowed

Judgement